### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### Appeal No. 64 of 2017

## Dated: 2<sup>nd</sup> May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

#### In the matter of:

National Energy Trading and Services Ltd. Vs.			Appellant(s)
Rajasthan Electricity Regulatory Commission & Ors.			Respondent(s)
Counsel for the Appellant(s)	:	Mr. Abhishek Bansal Mr. Deepak Khurana	
Counsel for the Respondent(s)	:	Mr. Raj Kumar Mehta Ms. Himanshi Andley f	or R-1
		Mr. Bipin Gupta for R-2	2 to 5

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>14.08.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member